## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.S.P. No. 38/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.04.2017

NAME OF THE PARTIES: M/s. Brinda Realty Ventures Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act 2013.

S. No. NAME

DESIGNATION

Mr. Ancundrated Alvocate Atheren Mharlashoon to Pethhone 57.

Common Order TCSP 37/230-232/2017/ NCLT/MB//MAH/2017 TCSP 38/230-232/2017/ NCLT/MB//MAH/2017 TCSP 39/230-232/2017/ NCLT/MB//MAH/2017

Company Petitions are allowed, vide separate orders.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)